

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-506
IB-580/ND/2020

IN THE MATTER OF:

Khandelwal Group Pvt. Ltd.

....Applicant

Vs.

Panache Construction Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ashish Middha, Mr. Purav Middha, Advs.

For the Respondent :

ORDER

We have heard the arguments advanced by Ld. Counsels for both the parties. Ld. Counsels for both the parties are directed to submit a short synopsis not exceeding 2 pages of the written arguments on the points which they have argued today. List the matter on **06.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)